

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P.(IB)-3421(MB)/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - Grauer and Weil India Ltd
V/s
Cupro Tubes Enterprises Pvt Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Ms. Khusboo Rohra appeared for the Operational Creditor.

Counsel Ms Ami Jain appeared for the RP. Mr. Sahil Mahajan appeared for the Corporate Debtor. The Counsel appearing for the Corporate debtor states that he has already filed the Reply. Hard copy of the Reply is not available. He is directed to make available the hard copy of the reply to this Tribunal. The Counsel of the Operational Creditor seeks time to file Rejoinder. The same should be filed within two days before the next date of hearing after serving the advance copy of the other side.

List the matter for hearing on **26.08.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)